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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid.

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Food Technology Entrepreneurship and Management, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Food Technology Entrepreneurship and Management, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-3038/15/10)

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Crop Processing Technology, Thanjavur, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Crop Processing Technology, Thanjavur, for the year 2008-2009.
 - (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-3039/15/10)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, I beg to lay on the Table:-

- (1) A copy of the Merchant Shipping (Prevention of Pollution by Oil from Ships) Rules, 2010 (Hindi and English versions) published in the Notification No. G.S.R. 329(E) in Gazette of India dated the 16th April, 2010, under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-3040/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Madam, I beg to lay on the Table a copy of the Aircraft (2nd Amendment) Rules, 2010 (Hindi and English versions) published in the Notification No. G.S.R. 643(E) in Gazette of India dated the 29th July, 2010, under Section 14A of the Aircraft Act, 1934, together with an explanatory memorandum.

(Placed in Library, See No. LT-3041/15/10)

… (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Madam, I beg to lay on the Table a copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Bengal Chemicals and Pharmaceuticals Limited for the year 2008-2009 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT-3042/15/10)

शू चंद्रकांत खेरै (औरंगाबाद): मैडम, अखबारों में आया है कि ...(<u>व्यवधान</u>)

MADAM SPEAKER: Nothing will go on record except papers being laid.

(Interruptions) …*

अध्यक्ष महोदया : पेपर मत दिखाइए।

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): Madam, I beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the year ending 31st March, 2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-3043/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Madam, I beg to lay on the Table a copy of each of the following Notifications (Hindi and English versions) under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

- (1) The Petroleum and Natural Gas Regulatory Board (Exclusivity for City or Local Natural Gas Distribution Network) Amendment Regulations, 2010 published in the Notification No. G.S.R. 604(E) in Gazette of India dated the 19th July, 2010.
- (2) The Petroleum and Natural Gas Regulatory Board (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Amendment Regulations, 2010 published in the Notification No. G.S.R. 605(E) in Gazette of India dated the 19th July, 2010.

(Placed in Library, See No. LT-3044/15/10)
